

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE**

**LOK SABHA
UNSTARRED QUESTION NO. 1833
TO BE ANSWERED ON FRIDAY, THE 11TH FEBRUARY 2022**

Nyaya Mitras

1833. MS. DEBASREE CHAUDHURI:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the aims and objectives of Nyaya Mitras proposed by the Government;
- (b) the details of Nyaya Mitras proposed to be engaged in district courts of West Bengal;
- (c) whether around 100 Nyaya Mitras have been engaged in various district courts of the country; and
- (d) if so, the details thereof, State/UT-wise including West Bengal?

ANSWER

**MINISTER OF LAW & JUSTICE
(SHRI KIREN RIJJU)**

- (a) Nyaya Mitra aims to facilitate expeditious disposal of decade old pending cases in High Courts and Subordinate Courts.
- (b) Two Nyaya Mitras are proposed to be engaged in District courts of West Bengal in 2021-22 that includes one each in South 24 Parganas and Calcutta District court.
- (c) & (d) Since introduction of Nyaya Mitra programme in 2017, a total of 27 Nyaya Mitra were engaged in various district courts across the country. This includes 6 in West Bengal at Birbhum (1), Purba Bardhaman (1), Cooch Behar(1), Howrah(1) and North 24 Parganas (2) district courts. No Nyaya Mitra could be engaged during the year 2020-2021 due to closure of courts and social distancing protocols caused by Covid pandemic. State/UT-wise details of engaged Nyaya Mitra is at Annexure-A.

Statement as referred to in reply to Lok Sabha Unstarred Question No. 1833 for answering on 11.02.2022 raised by Ms. Debasree Chaudhuri on Nyaya Mitra		
A State-wise Statement containing number of Nyaya Mitra engaged from 2017-2020		
S.No	State	Number of Nyaya Mitra engaged
1	Bihar	1
2	Maharashtra	3
3	Odisha	2
4	Rajasthan	9
5	Uttar Pradesh	6
6	West Bengal	6
	Grand Total	27